

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :04-12-2019

Date : 04.12.2019										
S L N O	C.A.No	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Sea t
1	109766/ 2019	04.12.20 19	BLAPL- 6101/2 019	NITYANANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12- 03			(Se at No-)
2	109767/ 2019	04.12.20 19	ABLAPL - 8863/2 018	GAGAN ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-11- 29		CRIMI NAL MISC- 3	(Se at No- 14)
3	109768/ 2019	04.12.20 19	CRLMC- 3112/2 019	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 14)
4	109769/ 2019	04.12.20 19	CRLMC- 3271/2 019	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 14)
5	109770/ 2019	04.12.20 19	CRLMC- 1935/2 019	R. K. BARIK	C.O.	DR (J)	Order Dtd. 2019-12- 02		CRMIN AL MISC- 2	(Se at No- 16)
6	109771/ 2019	04.12.20 19	CRLMC- 2002/2 019	A. K. TARAI	C.O.	DR (J)	Order Dtd. 2019-12- 02		CRIMI NAL MISC- 1	(Se at No- 8)
7	109772/ 2019	04.12.20 19	CRLMC- 3105/2 019	R. K. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 8)
8	109773/ 2019	04.12.20 19	CRLMC- 3204/2 019	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 8)
9	109774/ 2019	04.12.20 19	CRLMC- 3219/2	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd.			(Se at

			019				2019-12-02			No-8)
10	109775/2019	04.12.2019	CRLMC-3242/2019	DURLLABHA RANJAN MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-8)
11	109776/2019	04.12.2019	CRLMC-3007/2019	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-8)
12	109777/2019	04.12.2019	CRLMC-3126/2019	MR.MAHES DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-8)
13	109778/2019	04.12.2019	CRLMC-1239/2019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-02		CRMIN AL MISC-2	(Se at No-13)
14	109779/2019	04.12.2019	CRLMC-1933/2019	PRANAMITA BASTIA	C.O.	DR (J)	Order Dtd. 2019-12-02			(Se at No-13)
15	109780/2019	04.12.2019	CRLMC-3246/2019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
16	109781/2019	04.12.2019	CRLMC-3270/2019	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
17	109782/2019	04.12.2019	CRLMC-3095/2019	TOFAN PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
18	109783/2019	04.12.2019	CRLMC-2339/2019	P. K. BEHERA	C.O.	DR (J)	Order Dtd. 2019-12-02			(Se at No-13)
19	109784/2019	04.12.2019	CRLMC-2765/2019	M. K. PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
20	109785/2019	04.12.2019	CRLMC-2959/2019	MR.B.N.MOHA PATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
21	109786/2019	04.12.2019	CRLMC-3072/2019	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
22	109787/	04.12.20	CRLMC-	S. C.	C.O.	COURT	Order			(Se

	2019	19	3195/2019	SUNDARA		NO. 1	Dtd. 2019-12-02			at No-13)
23	109788/2019	04.12.2019	CRLMC-3221/2019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
24	109789/2019	04.12.2019	CRLMC-2599/2019	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
25	109790/2019	04.12.2019	CRLMC-3155/2019	M/S.PRADIPTA BEURA	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
26	109791/2019	04.12.2019	CRLMC-2794/2019	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
27	109792/2019	04.12.2019	CRLMC-3239/2019	S. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
28	109793/2019	04.12.2019	CRLMC-3218/2019	JAGANNATH KAMILA	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-13)
29	109794/2019	04.12.2019	CRLMC-1869/2019	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019-12-02		CRIMINAL MISC-1	(Se at No-7)
30	109795/2019	04.12.2019	CRLMC-3259/2019	PRATAP KUMAR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-7)
31	109796/2019	04.12.2019	CRLMC-3185/2019	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-7)
32	109797/2019	04.12.2019	CRLMC-3108/2019	P. B. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-7)
33	109798/2019	04.12.2019	CRLMC-3063/2019	R.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-7)
34	109799/2019	04.12.2019	CRLMC-2641/2019	M. K. PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-7)

35	109800/ 2019	04.12.20 19	CRLMC- 3216/2 019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 7)
36	109801/ 2019	04.12.20 19	CRLMC- 2777/2 019	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 7)
37	109802/ 2019	04.12.20 19	CRLMC- 3209/2 019	SUBASH CHANDRA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 7)
38	109803/ 2019	04.12.20 19	CRLMC- 2708/2 019	SACHINDRA KANHAR	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02		CRMIN AL MISC- 2	(Se at No- 11)
39	109804/ 2019	04.12.20 19	CRLMC- 3128/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 11)
40	109805/ 2019	04.12.20 19	CRLMC- 3180/2 019	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 11)
41	109806/ 2019	04.12.20 19	CRLMC- 3191/2 019	S.K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 11)
42	109807/ 2019	04.12.20 19	WP (C) - 4797/2 019	B.HOTA	GENE RAL		Order Dtd. 2019-09- 12			(Se at No- 11)
43	109808/ 2019	04.12.20 19	CRLMC- 2275/2 019	M. SETHI	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02		CRIMI NAL MISC- 3	(Se at No- 18)
44	109809/ 2019	04.12.20 19	CRLMC- 2273/2 019	M. SETHI ADV.	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02		CRIMI NAL MISC- 3	(Se at No- 18)
45	109810/ 2019	04.12.20 19	CRLMC- 3043/2 019	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 18)
46	109811/ 2019	04.12.20 19	CRLMC- 2907/2 019	S.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 18)
47	109812/ 2019	04.12.20 19	CRLMC- 3215/2 019	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12-			(Se at No-

							02			18)
48	109813/ 2019	04.12.20 19	CRLMC- 3092/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 18)
49	109814/ 2019	04.12.20 19	CRLMC- 3261/2 019	G.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 18)
50	109815/ 2019	04.12.20 19	CRLMC- 3106/2 019	R.K.DEHURY	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 18)
51	109816/ 2019	04.12.20 19	CRLMC- 3000/2 019	B. DAS	C.O.	DR (J)	Order Dtd. 2019-12- 02			(Se at No- 18)
52	109817/ 2019	04.12.20 19	CRLMC- 3137/2 019	K.C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 18)
53	109818/ 2019	04.12.20 19	CRLMC- 3184/2 019	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 18)
54	109819/ 2019	04.12.20 19	RVWPET - 111/20 17	P. KARAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-11- 29			(Se at No- 18)
55	109820/ 2019	04.12.20 19	BLAPL- 9814/2 019	N.K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 18)
56	109821/ 2019	04.12.20 19	ABLAPL - 17185/ 2019	R. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11- 29			(Se at No- 18)
57	109822/ 2019	04.12.20 19	BLAPL- 9830/2 019	P.K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 18)
58	109823/ 2019	04.12.20 19	WPCRL- 52/201 8	ASHOK KUMAR TRIPATHY	GENE RAL		PetitionE ntire Order,		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 113)
59	109824/ 2019	04.12.20 19	BLAPL- 9829/2 019	P.K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2019-12-			(Se at No-

							03			113)
60	109825/ 2019	04.12.20 19	BLAPL- 9834/2 019	M/S REBATI LATA PANDA	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 113)
61	109826/ 2019	04.12.20 19	BLAPL- 9833/2 019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 113)
62	109827/ 2019	04.12.20 19	BLAPL- 9827/2 019	S. CHOUDHURY	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 113)
63	109828/ 2019	04.12.20 19	BLAPL- 9822/2 019	S.C. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 113)
64	109829/ 2019	04.12.20 19	BLAPL- 9812/2 019	A.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 113)
65	109830/ 2019	04.12.20 19	BLAPL- 9810/2 019	G. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 113)
66	109831/ 2019	04.12.20 19	BLAPL- 9806/2 019	H.K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 113)
67	109832/ 2019	04.12.20 19	BLAPL- 8764/2 019	M/S S.K. BHANJADEO	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 113)
68	109833/ 2019	04.12.20 19	ABLAPL - 9082/2 019	A.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12- 03			(Se at No- 113)
69	109834/ 2019	04.12.20 19	BLAPL- 9086/2 019	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12- 03			(Se at No- 113)

70	109835/2019	04.12.2019	BLAPL-7691/2019	S.K. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2019-12-03			(Seat No-113)
71	109836/2019	04.12.2019	BLAPL-8149/2019	P.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-03			(Seat No-113)
72	109837/2019	04.12.2019	BLAPL-8173/2019	S. DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-03			(Seat No-113)
73	109838/2019	04.12.2019	BLAPL-7143/2019	M.K. RATH, ADV	C.O.	COURT NO. 1	Order Dtd. 2019-12-03			(Seat No-113)
74	109839/2019	04.12.2019	CRLA-816/2018	J. KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-02		CRIMINAL APPEAL	(Seat No-5)
75	109840/2019	04.12.2019	CRLA-495/2017	M. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-02		CRIMINAL APPEAL	(Seat No-2)
76	109841/2019	04.12.2019	BLAPL-6743/2019	A.K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-03			(Seat No-2)
77	109842/2019	04.12.2019	BLAPL-6741/2019	P.K. DASH	C.O.	COURT NO. 9	Order Dtd. 2019-12-03			(Seat No-2)
78	109843/2019	04.12.2019	BLAPL-6623/2019	R.N.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-03			(Seat No-2)
79	109844/2019	04.12.2019	ABLAPL - 17201/2019	A.K. RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Seat No-2)
80	109845/2019	04.12.2019	ABLAPL - 17198/2019	S.C.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-29			(Seat No-2)
81	109846/2019	04.12.2019	CRLA-135/2019	P. R. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-02		CRIMINAL APPEAL	(Seat No-6)

82	109847/ 2019	04.12.20 19	WP (C) - 23449/ 2019	M/S.TATHAGA TA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 6)
83	109848/ 2019	04.12.20 19	ABLAPL - 17196/ 2019	S.C.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11- 29			(Se at No- 6)
84	109849/ 2019	04.12.20 19	ABLAPL - 17189/ 2019	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11- 29			(Se at No- 6)
85	109850/ 2019	04.12.20 19	WP (C) - 23271/ 2019	R.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 6)
86	109851/ 2019	04.12.20 19	WP (C) - 24057/ 2019	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03		WRIT BRANC H-5	(Se at No- 20)
87	109852/ 2019	04.12.20 19	BLAPL- 9807/2 019	R. K. MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 20)
88	109853/ 2019	04.12.20 19	WP (C) - 23379/ 2019	S. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 20)
89	109854/ 2019	04.12.20 19	WP (C) - 23375/ 2019	AJAY KUMAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 20)
90	109855/ 2019	04.12.20 19	WP (C) - 23377/ 2019	S. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 20)
91	109856/ 2019	04.12.20 19	WP (C) - 24064/ 2019	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03		WRIT BRANC H-5	(Se at No- 20)
92	109857/ 2019	04.12.20 19	WP (C) - 23979/ 2019	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 20)
93	109858/ 2019	04.12.20 19	WP (C) - 24072/ 2019	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03		WRIT BRANC H-5	(Se at No- 20)
94	109859/ 2019	04.12.20 19	WP (C) - 23657/ 2019	A.K. JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-		WRIT BRANC H-1	(Se at No-

							03			4)
95	109860/2019	04.12.2019	WP (C) - 23085/2019	J. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-4)
96	109861/2019	04.12.2019	WP (C) - 24069/2019	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03		WRIT BRANC H-5	(Se at No-20)
97	109862/2019	04.12.2019	WP (C) - 24074/2019	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03		WRIT BRANC H-5	(Se at No-20)
98	109863/2019	04.12.2019	WP (C) - 2078/2013	T. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-20)
99	109864/2019	04.12.2019	WP (C) - 11175/2012	P. K. MISHRA	GENERAL		Order Dtd. 2019-07-22 Entire Order,			(Se at No-20)
100	109865/2019	04.12.2019	WP (C) - 24091/2013	P. K. MISHRA	GENERAL		Entire Order			(Se at No-20)
101	109866/2019	04.12.2019	WP (C) - 11614/2018	P.R. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2019-12-03			(Se at No-20)
102	109867/2019	04.12.2019	WP (C) - 15699/2018	K. MANDAL	C.O.	COURT NO. 5	Order Dtd. 2019-12-02			(Se at No-20)
103	109868/2019	04.12.2019	WP (C) - 15365/2017	K. MANDAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-20)
104	109869/2019	04.12.2019	WP (C) - 16311/2018	K. MANDAL	C.O.	COURT NO. 5	Order Dtd. 2019-12-02			(Se at No-20)
105	109870/2019	04.12.2019	WP (C) - 11614/2018	B.R. ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-12-03			(Se at No-20)
106	109871/2019	04.12.2019	MATA-2/2018	T. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019-12-02			(Se at No-20)
107	109872/	04.12.20	WP (C) -	P. K. SWAIN	C.O.	COURT	Order			(Se

7	2019	19	21774/ 2018			NO. 3	Dtd. 2019-12- 02			at No- 20)
10 8	109873/ 2019	04.12.20 19	WP (C) - 24045/ 2019	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 20)
10 9	109874/ 2019	04.12.20 19	WP (C) - 21774/ 2019	SRINIBAS MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11- 20			(Se at No- 20)
11 0	109875/ 2019	04.12.20 19	WP (C) - 21774/ 2018	NANDA KISHORE ROUT	C.O.	COURT NO. 3	Order Dtd. 2019-12- 02			(Se at No- 20)
11 1	109876/ 2019	04.12.20 19	WP (C) - 24045/ 2019	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 20)
11 2	109877/ 2019	04.12.20 19	WP (C) - 20407/ 2018	SANJAY KUMAR BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12- 02			(Se at No- 20)
11 3	109878/ 2019	04.12.20 19	WP (C) - 24045/ 2019	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 20)
11 4	109879/ 2019	04.12.20 19	WP (C) - 20407/ 2019	B. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 02		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 105)
11 5	109880/ 2019	04.12.20 19	WP (C) - 24067/ 2019	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03		WRIT BRANC H-5	(Se at No- 20)
11 6	109881/ 2019	04.12.20 19	CRLMP- 675/20 17	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 22	Order Dtd. 2019-12- 02			(Se at No- 20)
11 7	109882/ 2019	04.12.20 19	WP (C) - 24059/ 2019	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03		WRIT BRANC H-5	(Se at No- 20)
11 8	109883/ 2019	04.12.20 19	WP (C) - 24062/ 2019	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03		WRIT BRANC H-5	(Se at No- 20)
11	109884/	04.12.20	CRLMP-	S. C. DAS	C.O.	COURT	Order			(Se

9	2019	19	675/2017			NO. 22	Dtd. 2019-12-02			at No-20)
120	109885/2019	04.12.2019	WP (C) - 20000/2019	J. BHOI	GENERAL		Order Dtd. 2019-11-26		WRIT BRANCH-4	(Se at No-19)
121	109886/2019	04.12.2019	WP (C) - 8089/2018	P.K. DAS	C.O.	COURT NO. 9	Order Dtd. 2019-12-03			(Se at No-19)
122	109887/2019	04.12.2019	WP (C) - 5294/2017	C. RANA	C.O.	COURT NO. 9	Order Dtd. 2019-12-03			(Se at No-19)
123	109888/2019	04.12.2019	WP (C) - 23836/2019	H.S. PAIKRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-19)
124	109889/2019	04.12.2019	WP (C) - 23199/2019	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-19)
125	109890/2019	04.12.2019	BLAPL-9817/2019	SACHINDRA KANHAR	C.O.	COURT NO. 7	Order Dtd. 2019-12-03			(Se at No-19)
126	109891/2019	04.12.2019	WP (C) - 23370/2019	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-19)
127	109892/2019	04.12.2019	BLAPL-6558/2019	P.S. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-03			(Se at No-19)
128	109893/2019	04.12.2019	BLAPL-6557/2019	P.S. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-03			(Se at No-19)
129	109894/2019	04.12.2019	BLAPL-6298/2019	R.K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-03			(Se at No-19)
130	109895/2019	04.12.2019	BLAPL-6203/2019	B. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-03			(Se at No-19)
131	109896/2019	04.12.2019	MATA-103/2017	S MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-03		FIRST APPEAL	(Se at No-2)

13	109897/2019	04.12.2019	BLAPL-6173/2019	P.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-03			(Seat No-2)
13	109898/2019	04.12.2019	MATA-147/2019	P K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-03		FIRST APPEAL	(Seat No-4)
13	109899/2019	04.12.2019	BLAPL-6162/2019	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-03			(Seat No-4)
13	109900/2019	04.12.2019	MATA-9/2012	SMITA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-03		FIRST APPEAL	(Seat No-2)
13	109901/2019	04.12.2019	ABLAPL - 16101/2019	R.K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2019-12-03			(Seat No-2)
13	109902/2019	04.12.2019	CRLMP-1498/2015	M/S.P.R.MIS HRA	C.O.	COURT NO. 23	Order Dtd. 2019-12-03			(Seat No-2)
13	109903/2019	04.12.2019	WP (C) - 21335/2019	M/S.KIRTAN DANG	C.O.	COURT NO. 17	Order Dtd. 2019-12-03			(Seat No-2)
13	109904/2019	04.12.2019	ABLAPL - 15382/2018	S. DASH	C.O.	COURT NO. 7	Order Dtd. 2019-12-03		CRIMINAL MISC-3	(Seat No-9)
14	109905/2019	04.12.2019	SAO-15/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Seat No-9)
14	109906/2019	04.12.2019	RSA-373/2012	D. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2019-12-03		SECOND APPEAL	(Seat No-3)
14	109907/2019	04.12.2019	WP (C) - 22222/2019	H K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-02			(Seat No-3)
14	109908/2019	04.12.2019	WP (C) - 6216/2017	A.T.NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		WRIT BRANCH-1	(Seat No-1)
14	109909/2019	04.12.2019	WP (C) - 23180/2019	N. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2019-12-			(Seat No-

							03			1)
14 5	109910/ 2019	04.12.20 19	WP (C) - 23181/ 2019	NANDA KISHORE ROUT	C.O.	COURT NO. 17	Order Dtd. 2019-12- 03			(Se at No- 1)
14 6	109911/ 2019	04.12.20 19	WP (C) - 21080/ 2019	RAMAKANT PANDA	C.O.	COURT NO. 17	Order Dtd. 2019-12- 03			(Se at No- 1)
14 7	109912/ 2019	04.12.20 19	WP (C) - 22222/ 2019	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12- 02			(Se at No- 1)
14 8	109913/ 2019	04.12.20 19	WP (C) - 21078/ 2019	RAMAKANT PANDA	C.O.	COURT NO. 17	Order Dtd. 2019-12- 03			(Se at No- 1)
14 9	109914/ 2019	04.12.20 19	WP (C) - 17831/ 2019	K.N. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2019-12- 02			(Se at No- 1)
15 0	109915/ 2019	04.12.20 19	WP (C) - 12446/ 2014	M.K.RANA	GENE RAL		Order Dtd. 2019-11- 21			(Se at No- 1)
15 1	109916/ 2019	04.12.20 19	WP (C) - 17831/ 2019	M NAYAK	C.O.	COURT NO. 3	Order Dtd. 2019-12- 02			(Se at No- 1)
15 2	109917/ 2019	04.12.20 19	WP (C) - 18657/ 2019	M K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12- 03			(Se at No- 1)
15 3	109918/ 2019	04.12.20 19	WP (C) - 18657/ 2019	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12- 03			(Se at No- 1)
15 4	109919/ 2019	04.12.20 19	MATA- 152/20 19	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12- 03		FIRST APPEA L	(Se at No- 4)
15 5	109920/ 2019	04.12.20 19	CRLMP- 1327/2 019	M/S.SUMIT SEKHAR PATNAIK	C.O.	COURT NO. 17	Order Dtd. 2019-12- 03			(Se at No- 4)
15 6	109921/ 2019	04.12.20 19	CRLMP- 1615/2 019	B. M. BHUYAN	C.O.	COURT NO. 17	Order Dtd. 2019-12- 03			(Se at No- 4)
15 7	109922/ 2019	04.12.20 19	WP (C) - 23378/ 2019	AJAY KUMAR PANDA	C.O.	COURT NO. 3	Order Dtd.			(Se at No- 4)

			2019			OLD	2019-12-03			No-4)
158	109923/2019	04.12.2019	WP (C) - 23509/2019	U.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-02		WRIT BRANCH-8	(Seat No-43)
159	109924/2019	04.12.2019	WP (C) - 23417/2019	B. C. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Seat No-43)
160	109925/2019	04.12.2019	WP (C) - 23412/2019	M/S.SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Seat No-43)
161	109926/2019	04.12.2019	WP (C) - 4269/2019	S.C. DAS	C.O.	COURT NO. 3	Order Dtd. 2019-12-03		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
162	109927/2019	04.12.2019	CRLMP-1630/2019	P. K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2019-12-03			(Seat No-105)
163	109928/2019	04.12.2019	WP (C) - 15106/2016	G.C. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-03		WRIT BRANCH-2	(Seat No-6)
164	109929/2019	04.12.2019	CRLMP-1097/2019	M. N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2019-12-03			(Seat No-6)
165	109930/2019	04.12.2019	WP (C) - 23719/2015	G. SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2019-12-03			(Seat No-6)
166	109931/2019	04.12.2019	ELPET-12/2019	P. K. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-11-29			(Seat No-6)
167	109932/2019	04.12.2019	CRLMC-2531/2019	MR.RANJIT MOHANTY	C.O.	DR (J)	Order Dtd. 2019-12-02			(Seat No-6)
168	109933/2019	04.12.2019	WP (C) - 23366/2019	S.K.SAMIM	C.O.	COURT NO. 9	Order Dtd. 2019-12-03		WRIT BRANCH-6	(Seat No-24)
169	109934/2019	04.12.2019	WP (C) -	S.K.SAMIM	C.O.	COURT	Order		WRIT	(Seat No-24)

9	2019	19	22938/ 2019			NO. 9	Dtd. 2019-12- 03		BRANC H-8	at No- 42)
17 0	109935/ 2019	04.12.20 19	WP (C) - 185/20 14	BALARAM SINGH	C.O.	CH	Order Dtd. 2019-12- 03			(Se at No- 42)
17 1	109936/ 2019	04.12.20 19	CRLMC- 2784/2 019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 42)
17 2	109937/ 2019	04.12.20 19	CRLMC- 2436/2 019	M/S.SAUMYA RANJAN PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 42)
17 3	109938/ 2019	04.12.20 19	WP (C) - 22619/ 2019	NIRANJAN ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 42)
17 4	109939/ 2019	04.12.20 19	WP (C) - 22937/ 2019	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2019-12- 03		WRIT BRANC H-8	(Se at No- 42)
17 5	109940/ 2019	04.12.20 19	CRLMC- 3190/2 019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 42)
17 6	109941/ 2019	04.12.20 19	CRLMC- 2816/2 019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 42)
17 7	109942/ 2019	04.12.20 19	WP (C) - 23365/ 2019	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2019-12- 03		WRIT BRANC H-6	(Se at No- 24)
17 8	109943/ 2019	04.12.20 19	WP (C) - 23040/ 2019	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2019-12- 03		WRIT BRANC H-4	(Se at No- 38)
17 9	109944/ 2019	04.12.20 19	WP (C) - 22619/ 2019	BISWAJIT MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 38)
18 0	109945/ 2019	04.12.20 19	CRLMC- 3050/2 019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 38)
18 1	109946/ 2019	04.12.20 19	CRLMC- 3194/2 019	SUMANTA KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12- 02			(Se at No- 38)

18	109947/2019	04.12.2019	CRLMC-3233/2019	AMRESH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-38)
18	109948/2019	04.12.2019	CRLMC-3145/2019	L. D. SAHOO A	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-38)
18	109949/2019	04.12.2019	CRLMC-3201/2019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-38)
18	109950/2019	04.12.2019	WP (C) - 23369/2019	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2019-12-03		WRIT BRANC H-6	(Se at No-24)
18	109951/2019	04.12.2019	WP (C) - 23212/2019	S BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03		WRIT BRANC H-1	(Se at No-3)
18	109952/2019	04.12.2019	CRLMC-2842/2019	P. K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2019-12-09			(Se at No-3)
18	109953/2019	04.12.2019	CRLMP-1413/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 17	Order Dtd. 2020-01-02		WRIT BRANC H-6	(Se at No-24)
18	109954/2019	04.12.2019	CRLMP-260/2019	B. RATH	C.O.	COURT NO. 17	Order Dtd. 2019-12-02		WRIT BRANC H-11	(Se at No-63)
19	109955/2019	04.12.2019	WP (C) - 23368/2019	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2019-12-03		WRIT BRANC H-6	(Se at No-24)
19	109956/2019	04.12.2019	WP (C) - 22120/2019	B.D.BISWAL	C.O.	COURT NO. 9	Order Dtd. 2019-12-03			(Se at No-24)
19	109957/2019	04.12.2019	WP (C) - 23273/2019	S PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-24)
19	109958/2019	04.12.2019	WP (C) - 21614/2019	B.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-12-03			(Se at No-24)
19	109959/2019	04.12.2019	CRLMP-1151/2019	RASHMI RANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-		WRIT BRANC H-7	(Se at No-

							03			48)
19 5	109960/ 2019	04.12.20 19	CRLMP- 943/20 18	M/S.SIBA PRASAD SETHY	C.O.	COURT NO. 9	Order Dtd. 2019-12- 13		WRIT BRANC H-3	(Se at No- 11)
19 6	109961/ 2019	04.12.20 19	WP (C) - 21614/ 2019	B. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-12- 03			(Se at No- 11)
19 7	109962/ 2019	04.12.20 19	ABLAPL - 20113/ 2017	R.N. DASH	C.O.	COURT NO. 9	Order Dtd. 2019-12- 03		CRIMI NAL MISC- 1	(Se at No- 8)
19 8	109963/ 2019	04.12.20 19	WP (C) - 13137/ 2005	S.CHOUDHURY	GENE RAL		Order Dtd. 2010-07- 26		WRIT BRANC H-3	(Se at No- 11)
19 9	109964/ 2019	04.12.20 19	BLAPL- 9824/2 019	SAMIR BARIK	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 11)
20 0	109965/ 2019	04.12.20 19	WP (C) - 23300/ 2019	S C ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 11)
20 1	109966/ 2019	04.12.20 19	BLAPL- 6872/2 019	R. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2019-12- 03			(Se at No- 11)
20 2	109967/ 2019	04.12.20 19	CRLMC- 20/201 6	NIRANJAN ROUT	C.O.	COURT NO. 10	Order Dtd. 2019-04- 17		CRMIN AL MISC- 2	(Se at No- 13)
20 3	109968/ 2019	04.12.20 19	BLAPL- 6587/2 019	B. P. TUNGA	C.O.	COURT NO. 7	Order Dtd. 2019-12- 03			(Se at No- 13)
20 4	109969/ 2019	04.12.20 19	WP (C) - 23357/ 2019	S K PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 13)
20 5	109970/ 2019	04.12.20 19	BLAPL- 6576/2 019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12- 03			(Se at No- 13)
20 6	109971/ 2019	04.12.20 19	WP (C) - 23360/ 2019	K RATHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 13)
20 7	109972/ 2019	04.12.20 19	BLAPL- 6188/2	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd.			(Se at

			019				2019-12-03			No-13)
208	109973/2019	04.12.2019	WP (C) - 23361/2019	K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-13)
209	109974/2019	04.12.2019	WP (C) - 23388/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-13)
210	109975/2019	04.12.2019	WP (C) - 23385/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-13)
211	109976/2019	04.12.2019	WP (C) - 23387/2019	G C JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-13)
212	109977/2019	04.12.2019	WP (C) - 7737/2013	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-11-26			(Se at No-13)
213	109978/2019	04.12.2019	WP (C) - 23651/2019	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-13)
214	109979/2019	04.12.2019	WP (C) - 23687/2019	BRUNDABAN NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-13)
215	109980/2019	04.12.2019	WP (C) - 23687/2019	BRUNDABAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-13)
216	109981/2019	04.12.2019	WP (C) - 23751/2019	JANMEJAY PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-13)
217	109982/2019	04.12.2019	WP (C) - 23405/2019	P K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Se at No-13)
218	109983/2019	04.12.2019	WP (C) - 21222/2019	P R MISHRA	C.O.	COURT NO. 3	Order Dtd. 2019-11-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
219	109984/2019	04.12.2019	WP (C) - 23195/	B K DALEI	C.O.	COURT NO. 3	Order Dtd.		WRIT BRANCH	(Se at

			2019				2019-11-22		H (DIVISION BENCH)	No-101)
220	109985/2019	04.12.2019	WP (C) - 23195/2019	T BAG	C.O.	COURT NO. 3	Order Dtd. 2019-11-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-101)
221	109986/2019	04.12.2019	TA-98/1949	P. BEHERA	GENERAL		Order Dtd. 1954-02-26			(Se at No-101)
222	109987/2019	04.12.2019	OJC-152/1981	M. K. RANA	GENERAL		Order Dtd. 9999-12-31			(Se at No-101)
223	109988/2019	04.12.2019	WP (C) - 22517/2019	H.K.RATSINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-25			(Se at No-101)
224	109989/2019	04.12.2019	WP (C) - 14090/2016	H.S.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-20			(Se at No-101)
225	109990/2019	04.12.2019	WP (C) - 14093/2016	H.S.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-20			(Se at No-101)
226	109991/2019	04.12.2019	WP (C) - 8745/2006	P.K.BARIK	GENERAL		Order Dtd. 2009-08-11		WRIT BRANCH-7	(Se at No-5)
227	109992/2019	04.12.2019	WP (C) - 13113/2006	P.K.BARIK	GENERAL		Order Dtd. 2019-11-21			(Se at No-5)
228	109993/2019	04.12.2019	WP (C) - 21740/2017	T.BAG	GENERAL		Order Dtd. 2019-09-17			(Se at No-5)
229	109994/2019	04.12.2019	WP (C) - 9032/2017	T.BAG	GENERAL		Order Dtd. 2019-05-		WRIT BRANCH-2	(Se at No-

							16			7)
230	109995/2019	04.12.2019	WP (C) - 21443/2019	P.K.BEHERA	GENERAL		Order Dtd. 2019-11-20		WRIT BRANCH-8	(Seat No-40)
231	109996/2019	04.12.2019	WP (C) - 23022/2019	A.K.ROUT	GENERAL		Order Dtd. 2019-11-29			(Seat No-40)
232	109997/2019	04.12.2019	WP (C) - 7337/2016	S.B.MOHAPATRA	GENERAL		Order Dtd. 2016-05-02		WRIT BRANCH-7	(Seat No-48)
233	109998/2019	04.12.2019	WP (C) - 7218/2005	A.K.ROUT	GENERAL		Order Dtd. 2019-04-03		WRIT BRANCH-7	(Seat No-18)
234	109999/2019	04.12.2019	BLAPL-7978/2019	S.B.MOHAPATRA	GENERAL		Order Dtd. 2019-11-26			(Seat No-18)
235	110000/2019	04.12.2019	WP (C) - 22648/2019	P.K.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-25			(Seat No-18)
236	110001/2019	04.12.2019	WP (C) - 16013/2013	S. K. PATI	GENERAL		Order Dtd. 2019-11-16			(Seat No-18)
237	110002/2019	04.12.2019	WP (C) - 22649/2019	P.K.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-25			(Seat No-18)
238	110003/2019	04.12.2019	WP (C) - 6109/2018	P. R. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16		WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
239	110004/2019	04.12.2019	WP (C) - 23445/2019	MR.SANGRAM RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-114)
240	110005/2019	04.12.2019	WP (C) - 23743/2019	S. C. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-107)

24 1	110006/ 2019	04.12.20 19	WP (C) - 20420/ 2019	PRASANT KUMAR JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 11		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 105)
24 2	110007/ 2019	04.12.20 19	WP (C) - 23694/ 2019	K. K. MOHAPATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
24 3	110008/ 2019	04.12.20 19	WP (C) - 17719/ 2019	D. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
24 4	110009/ 2019	04.12.20 19	WP (C) - 17719/ 2019	S. C. BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
24 5	110010/ 2019	04.12.20 19	WP (C) - 13579/ 2018	T. K. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
24 6	110011/ 2019	04.12.20 19	WP (C) - 13579/ 2018	BIJAY KUMAR DALEI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
24 7	110012/ 2019	04.12.20 19	WP (C) - 13579/ 2018	KABITA PATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
24 8	110013/ 2019	04.12.20 19	WP (C) - 23511/ 2019	JAYDEV BHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
24 9	110014/ 2019	04.12.20 19	WP (C) - 1666/2 019	AMIYA KUMAR SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
25 0	110015/ 2019	04.12.20 19	WP (C) - 1666/2 019	T. K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)

25	110016/ 2019	04.12.20 19	WP (C) - 15658/ 2015	I PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
25	110017/ 2019	04.12.20 19	WP (C) - 15658/ 2015	B K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
25	110018/ 2019	04.12.20 19	WP (C) - 19166/ 2018	B K DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 105)
25	110019/ 2019	04.12.20 19	WP (C) - 22537/ 2019	P L MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
25	110020/ 2019	04.12.20 19	WP (C) - 18928/ 2019	P K BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
25	110021/ 2019	04.12.20 19	WP (C) - 23677/ 2019	MITHUN DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
25	110022/ 2019	04.12.20 19	WP (C) - 23677/ 2019	MITHUN DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 105)
25	110023/ 2019	04.12.20 19	WA- 66/201 7	D K DEHURY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-11- 29			(Se at No- 105)
25	110024/ 2019	04.12.20 19	OJC- 14128/ 2001	PRATAP KUMAR BARIK	GENE RAL		Order Dtd. 2001-10- 18		WRIT BRANC H-1	(Se at No- 31)
26	110025/ 2019	04.12.20 19	WP (C) - 16645/ 2017	R R DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 116)

261	110026/2019	04.12.2019	WP (C) - 16404/2019	LAXMIDHAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
262	110027/2019	04.12.2019	CRLMC-3227/2019	B. C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Seat No-113)
263	110028/2019	04.12.2019	ARBP-47/2018	R K BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-29			(Seat No-113)
264	110029/2019	04.12.2019	WP (C) - 13215/2018	R.K.BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-113)
265	110030/2019	04.12.2019	ARBP-47/2018	S K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-29			(Seat No-113)
266	110031/2019	04.12.2019	WP (C) - 20994/2018	NANDA KISHORE ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-113)
267	110032/2019	04.12.2019	WP (C) - 7356/2019	LAXMIDHAR MOHANTY	C.O.	DR (J)	Order Dtd. 2019-12-02			(Seat No-113)
268	110033/2019	04.12.2019	ARBP-66/2018	MRS.VIJAY KAR, A.P.BOSE, D.J.SAHOO, S.S.DASH, S.K.HOTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-29			(Seat No-113)
269	110034/2019	04.12.2019	WP (C) - 19094/2018	H. K. BHOL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-113)
270	110035/2019	04.12.2019	WP (C) - 23508/2019	JAYADEV BHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-113)

27 1	110036/ 2019	04.12.20 19	WP (C) - 19094/ 2018	N. K. ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 113)
27 2	110037/ 2019	04.12.20 19	WP (C) - 21815/ 2019	P K JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 104)
27 3	110038/ 2019	04.12.20 19	WP (C) - 1715/2 018	J SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-11- 27			(Se at No- 104)
27 4	110039/ 2019	04.12.20 19	WP (C) - 1715/2 018	I PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-11- 27			(Se at No- 104)
27 5	110040/ 2019	04.12.20 19	OJC- 2461/2 002	B.N. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2019-12- 02			(Se at No- 104)
27 6	110041/ 2019	04.12.20 19	OJC- 2461/2 002	N RAO	C.O.	COURT NO. 17	Order Dtd. 2019-12- 02			(Se at No- 104)
27 7	110042/ 2019	04.12.20 19	WP (C) - 4307/2 018	R R DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
27 8	110043/ 2019	04.12.20 19	WP (C) - 21043/ 2019	A SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
27 9	110044/ 2019	04.12.20 19	WP (C) - 19500/ 2008	P K PANI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 112)
28 0	110045/ 2019	04.12.20 19	WP (C) - 17505/ 2018	B D BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd.			(Se at No- 112)

			2009			CE'S COURT	2019-12-02			No-112)
281	110046/2019	04.12.2019	WP(C) - 23240/2017	J SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-27			(Seat No-112)
282	110047/2019	04.12.2019	WP(C) - 23240/2017	I PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-27			(Seat No-112)
283	110048/2019	04.12.2019	WP(C) - 21176/2012	A BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-112)
284	110049/2019	04.12.2019	WP(C) - 21176/2012	B K DALEI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-112)
285	110050/2019	04.12.2019	WP(C) - 21176/2012	S.K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-112)
286	110051/2019	04.12.2019	WP(C) - 15149/2019	S K BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-112)
287	110052/2019	04.12.2019	WP(C) - 18373/2017	A.K.TARAI	C.O.	COURT NO. 9	Order Dtd. 2019-11-27			(Seat No-112)
288	110053/2019	04.12.2019	WP(C) - 19087/2015	B K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-112)
289	110054/2019	04.12.2019	WP(C) - 19087/2015	G SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-112)
290	110055/2019	04.12.2019	WP(C) - 19422/2015	A SWAIN	C.O.	COURT NO. 17	Order Dtd. 2019-12-02		WRIT BRANCH (DIVI	(Seat No-110)

									SION BENCH))
29 1	110056/ 2019	04.12.20 19	WP(C) - 19726/ 2017	S K BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 110)
29 2	110057/ 2019	04.12.20 19	WP(C) - 19726/ 2017	P K MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 110)
29 3	110058/ 2019	04.12.20 19	WP(C) - 13155/ 2008	B C MOHANTY	C.O.	IN CHAMB ERS	Order Dtd. 2019-12- 02			(Se at No- 110)
29 4	110059/ 2019	04.12.20 19	WP(C) - 4426/2 018	A K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 110)
29 5	110060/ 2019	04.12.20 19	WP(C) - 4426/2 018	G. SUNDARA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 110)
29 6	110061/ 2019	04.12.20 19	WP(C) - 22046/ 2019	P.K.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-11- 22			(Se at No- 110)
29 7	110062/ 2019	04.12.20 19	WP(C) - 22046/ 2019	P.K.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-11- 22			(Se at No- 110)
29 8	110063/ 2019	04.12.20 19	WP(C) - 22047/ 2019	P.K.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-11- 22			(Se at No- 110)
29 9	110064/ 2019	04.12.20 19	BLAPL- 9393/2 019	D.K.PANDA	C.O.	COURT NO. 23	Order Dtd. 2019-12- 04			(Se at No- 110)
30 0	110065/ 2019	04.12.20 19	WP(C) - 22044/ 2019	P.K.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-11- 22			(Se at No- 110)

)
301	110066/2019	04.12.2019	WP (C) - 13566/2015	D.K.MOHANTY	GENERAL		Order Dtd. 2017-07-06		WRIT BRANCH-4	(Seat No-37)
302	110067/2019	04.12.2019	WP (C) - 23004/2019	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-29			(Seat No-37)
303	110068/2019	04.12.2019	WP (C) - 22170/2012	N.R.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-02			(Seat No-37)
304	110069/2019	04.12.2019	WP (C) - 10693/2019	N.R.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-07-29			(Seat No-37)
305	110070/2019	04.12.2019	WP (C) - 16784/2009	BISWAJIT DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-09-16			(Seat No-37)
306	110071/2019	04.12.2019	WP (C) - 13879/2019	M.K.RANA	GENERAL		Order Dtd. 2019-08-16			(Seat No-37)
307	110072/2019	04.12.2019	WP (C) - 3021/2004	M.K.RANA	GENERAL		Order Dtd. 2018-12-18		WRIT BRANCH-8	(Seat No-39)
308	110073/2019	04.12.2019	WP (C) - 3538/2007	M.K.RANA	GENERAL		Order Dtd. 2019-11-26			(Seat No-39)
309	110074/2019	04.12.2019	WP (C) - 55/2006	M.K.RANA	GENERAL		Order Dtd. 2018-03-26		WRIT BRANCH-5	(Seat No-32)
310	110075/2019	04.12.2019	STREV-68/2006	D.D.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-27		CIVIL REVISION	(Seat No-4)
311	110076/2019	04.12.2019	OJC-2660/1998	M.K.RANA	GENERAL		Order Dtd. 2019-11-05			(Seat No-4)
312	110077/2019	04.12.2019	WP (C) - 16/2014	M.K.RANA	GENERAL					(Seat No-4)
313	110078/2019	04.12.2019	WP (C) - 882/20	M.K.RANA	GENERAL		Order Dtd.		WRIT BRANCH	(Seat No-4)

			17				2017-01-24		H-2	No-9)
314	110079/2019	04.12.2019	WP (C) - 768/2016	M.K.RANA	GENERAL		Order Dtd. 2019-10-30			(Seat No-9)
315	110080/2019	04.12.2019	WP (C) - 7087/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-03			(Seat No-9)
316	110081/2019	04.12.2019	WP (C) - 21809/2019	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
317	110082/2019	04.12.2019	WP (C) - 1217/2019	M.K.RANA	GENERAL		Order Dtd. 2019-12-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-108)
318	110083/2019	04.12.2019	WP (C) - 23399/2019	S.R. TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-108)
319	110084/2019	04.12.2019	WP (C) - 12359/2009	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-29		WRIT BRANCH-3	(Seat No-12)
320	110085/2019	04.12.2019	WP (C) - 10188/2019	P.KARAN	C.O.	COURT NO. 3	Order Dtd. 2019-12-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-112)
321	110086/2019	04.12.2019	ABLAPL - 15196/2019	D.BHOI	GENERAL		Order Dtd. 2019-11-16			(Seat No-112)
322	110087/2019	04.12.2019	WP (C) - 21691/2019	R.K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-112)
323	110088/2019	04.12.2019	WP (C) - 23577/	K.K. JENA	C.O.	CHIEF JUSTI	Order Dtd.			(Seat

			2019			CE'S COURT	2019-12-02			No-112)
324	110089/2019	04.12.2019	CRLMC-1887/2018	D.K.JENA	GENERAL		Order Dtd. 2019-03-06		CRMINAL MISC-2	(Seat No-16)
325	110090/2019	04.12.2019	WP (C) - 23327/2019	M.R. SAHOO	C.O.		Order Dtd. 2019-12-02			(Seat No-16)
326	110091/2019	04.12.2019	WP (C) - 23325/2019	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-16)
327	110092/2019	04.12.2019	MATA-200/2015	D.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2019-11-26			(Seat No-16)
328	110093/2019	04.12.2019	WP (C) - 23326/2019	M.R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-02			(Seat No-16)
329	110094/2019	04.12.2019	WP (C) - 17818/2018	R.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-112)
330	110095/2019	04.12.2019	WP (C) - 2767/2019	B.R. SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-112)
331	110096/2019	04.12.2019	WP (C) - 17719/2019	M.K.RANA	GENERAL					(Seat No-112)
332	110097/2019	04.12.2019	WP (C) - 2767/2019	S. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-112)
333	110098/2019	04.12.2019	WP (C) - 24675/2012	M.K.RANA	GENERAL		Order Dtd. 2019-11-18			(Seat No-112)
334	110099/2019	04.12.2019	WP (C) - 22927/	P.K. JENA	C.O.	CHIEF JUSTI	Order Dtd.		WRIT BRANC	(Seat

			2019			CE'S COURT	2019-12-02		H (DIVISION BENCH)	No-115)
335	110100/2019	04.12.2019	WP (C) - 23251/2017	M.K.RANA	GENERAL		Order Dtd. 2019-11-21			(Seat No-115)
336	110101/2019	04.12.2019	WP (C) - 4084/2018	J. KAMILA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-115)
337	110102/2019	04.12.2019	ABLAPL - 12860/2018	M.K.RANA	GENERAL		Order Dtd. 2019-03-20		CRIMINAL MISC-1	(Seat No-1)
338	110103/2019	04.12.2019	CRLA-542/2019	M.K.RANA	GENERAL		Order Dtd. 2019-11-26			(Seat No-1)
339	110104/2019	04.12.2019	WP (C) - 10849/2019	R.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
340	110105/2019	04.12.2019	CRLA-494/2019	M.K.RANA	GENERAL		Order Dtd. 2019-07-24			(Seat No-105)
341	110106/2019	04.12.2019	OJC-9904/2000	S.C. DASH	GENERAL		Order Dtd. 2019-07-18			(Seat No-105)
342	110107/2019	04.12.2019	WP (C) - 20283/2011	M. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-105)
343	110108/2019	04.12.2019	WP (C) - 20283/2011	S.K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-02			(Seat No-105)
344	110109/2019	04.12.2019	ARBP-5/2018	R.K.MOHABHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd.		M.J.C.	(Seat

						CE'S COURT	2019-04-26			No-2)
345	110110/2019	04.12.2019	ARBP-4/2018	R.K.MOHABHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-04-26		M.J.C.	(Seat No-2)
346	110111/2019	04.12.2019	RVWPET-6/2006	L.D.PANDA	GENERAL		Order Dtd. 2018-11-29		CIVIL REVISION	(Seat No-1)
347	110112/2019	04.12.2019	RSA-164/2016	P.K.DAS	GENERAL		Order Dtd. 2019-11-25			(Seat No-1)
348	110113/2019	04.12.2019	WP(C)-23996/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Seat No-1)
349	110114/2019	04.12.2019	RSA-163/2016	P.K.DAS	GENERAL		Order Dtd. 2019-11-25			(Seat No-1)
350	110115/2019	04.12.2019	RSA-264/2010	BISWAJIT DAS	C.O.	COURT NO. 22	Entire Order		SECOND APPEAL	(Seat No-2)
351	110116/2019	04.12.2019	WP(C)-23992/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Seat No-2)
352	110117/2019	04.12.2019	CRLA-433/2019	M.K.RANA	GENERAL		Order Dtd. 2019-11-08			(Seat No-2)
353	110118/2019	04.12.2019	WP(C)-23993/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Seat No-2)
354	110119/2019	04.12.2019	CRLA-782/2019	M.K.RANA	GENERAL		Order Dtd. 2019-11-26			(Seat No-2)
355	110120/2019	04.12.2019	WP(C)-23994/2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Seat No-2)
356	110121/2019	04.12.2019	WP(C)-23990/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Seat No-2)
35	110122/	04.12.20	WP(C)-	D. BISWAL	C.O.	COURT	Order			(Se

7	2019	19	23995/ 2019			NO. 3 OLD	Dtd. 2019-12- 03			at No- 2)
35 8	110123/ 2019	04.12.20 19	BLAPL- 9072/2 019	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12- 03			(Se at No- 2)
35 9	110124/ 2019	04.12.20 19	CRLA- 504/20 19	M.K.RANA	GENE RAL		Order Dtd. 2019-11- 14			(Se at No- 2)
36 0	110125/ 2019	04.12.20 19	CRLMC- 3737/2 017	RAMAKANT MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-10- 14			(Se at No- 2)
36 1	110126/ 2019	04.12.20 19	CRLMC- 3717/2 017	RAMAKANT MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-10- 14			(Se at No- 2)
36 2	110127/ 2019	04.12.20 19	CRLA- 210/20 16	M.K.RANA	GENE RAL		Order Dtd. 2019-11- 24			(Se at No- 2)
36 3	110128/ 2019	04.12.20 19	CRLMC- 2196/2 019	R. B. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-11- 18			(Se at No- 2)
36 4	110129/ 2019	04.12.20 19	CRLA- 612/20 19	M.K.RANA	GENE RAL		Order Dtd. 2019-11- 28			(Se at No- 2)
36 5	110130/ 2019	04.12.20 19	CRLMC- 2457/2 019	A. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-11- 18			(Se at No- 2)
36 6	110131/ 2019	04.12.20 19	CRLMC- 2274/2 016	M.K.RANA	GENE RAL		Order Dtd. 2016-04- 26		CRIMI NAL MISC- 1	(Se at No- 7)
36 7	110132/ 2019	04.12.20 19	ABLAPL - 6086/2 018	B.MOHAPATRA	GENE RAL		Order Dtd. 2018-05- 09		CRIMI NAL MISC- 3	(Se at No- 3)
36 8	110133/ 2019	04.12.20 19	ABLAPL - 17977/ 2017	H.K.PATRA	C.O.		Order Dtd. 2018-11- 27		CRMIN AL MISC- 2	(Se at No- 15)
36 9	110134/ 2019	04.12.20 19	CMAPL- 194/20 10	S.K.SUNDRA	GENE RAL		Order Dtd. 2015-04- 13		M.J.C .	(Se at No- 4)

370	110135/2019	04.12.2019	MATA-200/2015	B.K.ROUTRAY	GENERAL		Order Dtd. 2019-11-26			(Seat No-4)
371	110136/2019	04.12.2019	CRLREV - 349/2011	P.K.PATRA	C.O.	COURT NO. 7	Order Dtd. 2011-06-24			(Seat No-4)
372	110137/2019	04.12.2019	FA-211/1987	L.PRADHAN	GENERAL		Entire Order		FIRST APPEAL	(Seat No-6)
373	110138/2019	04.12.2019	WP(C) - 11211/2018	G.N.SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-03-11		WRIT BRANCH-3	(Seat No-13)
374	110139/2019	04.12.2019	WP(C) - 11211/2018	G.N.SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-08-05		WRIT BRANCH-3	(Seat No-13)
375	110140/2019	04.12.2019	CRLMC-2797/2019	M/S.BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-11-18			(Seat No-13)
376	110141/2019	04.12.2019	CRLMP-247/2018	D.K.BEHERA	GENERAL		Order Dtd. 2019-11-04			(Seat No-13)
377	110142/2019	04.12.2019	CRLMC-2944/2019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-11-19			(Seat No-13)
378	110143/2019	04.12.2019	ABLAPL - 269/2019	S. MUDULI	C.O.	COURT NO. 7	Order Dtd. 2019-11-22			(Seat No-13)
379	110144/2019	04.12.2019	RVWPET - 269/2015	D.K.BEHERA	GENERAL		Order Dtd. 2019-02-13		CIVIL REVISION	(Seat No-1)
380	110145/2019	04.12.2019	ABLAPL - 269/2019	DEBENDRA KUMAR SWAIN	C.O.	COURT NO. 7	Order Dtd. 2019-11-22			(Seat No-1)
381	110146/2019	04.12.2019	WP(C) - 22651/2019	P.K.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-22			(Seat No-1)
382	110147/2019	04.12.2019	ABLAPL - 287/20	DEBENDRA KUMAR SWAIN	C.O.	COURT NO. 7	Order Dtd. 2019-11-			(Seat No-

			19				22			1)
383	110148/2019	04.12.2019	WP (C) - 22645/2019	P.K.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-25			(Seat No-1)
384	110149/2019	04.12.2019	ABLAPL - 4250/2019	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2019-11-27			(Seat No-1)
385	110150/2019	04.12.2019	ABLAPL - 14373/2019	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-11-22			(Seat No-1)
386	110151/2019	04.12.2019	FAO-586/2019	S.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-09-20		MISC. APPEAL SEC.	(Seat No-5)
387	110152/2019	04.12.2019	ABLAPL - 16958/2019	DURGA PRASAD JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-27			(Seat No-5)
388	110153/2019	04.12.2019	ABLAPL - 4262/2019	P. K. DASH	C.O.	COURT NO. 1	Order Dtd. 2019-11-14			(Seat No-5)
389	110154/2019	04.12.2019	ABLAPL - 4231/2019	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2019-11-14			(Seat No-5)
390	110155/2019	04.12.2019	ABLAPL - 13337/2019	RADHARAMAN DAS NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-11-27			(Seat No-5)
391	110156/2019	04.12.2019	WP (C) - 22646/2019	P.K.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-25			(Seat No-5)
392	110157/2019	04.12.2019	ABLAPL - 11218/2019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-27			(Seat No-5)
393	110158/2019	04.12.2019	ABLAPL - 4861/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-11-21			(Seat No-5)
394	110159/2019	04.12.2019	WP (C) - 22647/2019	P.K.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-25			(Seat No-5)
395	110160/2019	04.12.2019	ABLAPL -	ASHOK KU. SAHOO	C.O.	COURT NO. 1	Order Dtd.			(Seat

			14951/ 2019				2019-11- 15			No- 5)
39 6	110161/ 2019	04.12.20 19	ABLAPL - 17028/ 2019	K. N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11- 27			(Se at No- 5)
39 7	110162/ 2019	04.12.20 19	CRLMC- 1988/2 019	LINGARAJ SINGH	C.O.	DR (J)	Order Dtd. 2019-11- 18			(Se at No- 5)
39 8	110163/ 2019	04.12.20 19	CRLMC- 1988/2 019	MOHAN BEHERA	C.O.	DR (J)	Order Dtd. 2019-11- 18			(Se at No- 5)
39 9	110164/ 2019	04.12.20 19	WP (C) - 4136/2 009	M. K. RANA	GENE RAL		Order Dtd. 2018-07- 20		WRIT BRANC H-6	(Se at No- 25)
40 0	110165/ 2019	04.12.20 19	ABLAPL - 4886/2 019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-11- 21			(Se at No- 25)
40 1	110166/ 2019	04.12.20 19	ABLAPL - 4887/2 019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-11- 21			(Se at No- 25)
40 2	110167/ 2019	04.12.20 19	ABLAPL - 4888/2 019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-11- 21			(Se at No- 25)
40 3	110168/ 2019	04.12.20 19	WP (C) - 11786/ 2018	R. C. OJHA	GENE RAL		Order Dtd. 2019-01- 29		WRIT BRANC H-8	(Se at No- 42)
40 4	110169/ 2019	04.12.20 19	ABLAPL - 4889/2 019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-11- 21			(Se at No- 42)
40 5	110170/ 2019	04.12.20 19	ABLAPL - 4890/2 019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-11- 21			(Se at No- 42)
40 6	110171/ 2019	04.12.20 19	ABLAPL - 4891/2 019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-11- 21			(Se at No- 42)
40 7	110172/ 2019	04.12.20 19	WP (C) - 26289/ 2017	R.K. MOHAPATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 42)
40	110173/ 2019	04.12.20	WP (C) -	L.D.	C.O.	CHIEF	Order			(Se

8	2019	19	26289/ 2017	MOHANTY		JUSTI CE'S COURT	Dtd. 2019-12- 02			at No- 42)
40 9	110174/ 2019	04.12.20 19	ABLAPL - 4892/2 019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-11- 21			(Se at No- 42)
41 0	110175/ 2019	04.12.20 19	ABLAPL - 4893/2 019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-11- 21			(Se at No- 42)
41 1	110176/ 2019	04.12.20 19	WP (C) - 26289/ 2017	N. RAO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 42)
41 2	110177/ 2019	04.12.20 19	ABLAPL - 4894/2 019	B. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-11- 21			(Se at No- 42)
41 3	110178/ 2019	04.12.20 19	STREV- 40/200 6	D.D. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-11- 27		CIVIL REVIS ION	(Se at No- 4)
41 4	110179/ 2019	04.12.20 19	OJC- 14935/ 2001	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03		WRIT BRANC H-1	(Se at No- 1)
41 5	110180/ 2019	04.12.20 19	CONTC- 1818/2 019	M.R. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 03			(Se at No- 1)
41 6	110181/ 2019	04.12.20 19	CONTC- 2205/2 019	S.P. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 1)
41 7	110182/ 2019	04.12.20 19	RSA- 177/20 17	R.K. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12- 02			(Se at No- 1)
41 8	110183/ 2019	04.12.20 19	FA- 312/19 84	B.B. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03		FIRST APPEA L	(Se at No- 8)
41 9	110184/ 2019	04.12.20 19	WP (C) - 13223/ 2011	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2019-11- 29			(Se at No- 8)
42 0	110185/ 2019	04.12.20 19	WP (C) - 13223/ 2011	G. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2019-11- 29			(Se at No- 8)

42	110186/2019	04.12.2019	WP (C) - 23805/2019	PRASANJIT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12-03		WRIT BRANCH-3	(Seat No-11)
42	110187/2019	04.12.2019	WP (C) - 23714/2019	M/S.S.K.BHANJADEO	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Seat No-11)
42	110188/2019	04.12.2019	WP (C) - 21107/2012	JAYADEV BHOI	GENERAL		Order Dtd. 2019-09-25			(Seat No-11)
42	110189/2019	04.12.2019	ABLAPL - 14874/2019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-14		CRIMINAL MISC-2	(Seat No-13)
42	110190/2019	04.12.2019	WP (C) - 22922/2019	M/S.KSHIRODKU.PAHIL	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Seat No-13)
42	110191/2019	04.12.2019	WP (C) - 16134/2019	NIRANJAN PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Seat No-13)
42	110192/2019	04.12.2019	WP (C) - 22203/2019	P. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-03			(Seat No-13)
42	110193/2019	04.12.2019	WP (C) - 23664/2019	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Seat No-13)
42	110194/2019	04.12.2019	WP (C) - 23642/2019	NIRANJAN PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Seat No-13)
43	110195/2019	04.12.2019	WP (C) - 23634/2019	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-03		WRIT BRANCH-1	(Seat No-4)
43	110196/2019	04.12.2019	WP (C) - 23628/2019	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-03		WRIT BRANCH-1	(Seat No-4)
43	110197/2019	04.12.2019	WP (C) - 23635/2019	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-03		WRIT BRANCH-1	(Seat No-4)
43	110198/2019	04.12.2019	CONTC-2078/2019	BHARAT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-			(Seat No-

							03			4)
43 4	110199/ 2019	04.12.20 19	WP (C) - 23637/ 2019	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03		WRIT BRANC H-1	(Se at No- 4)
43 5	110200/ 2019	04.12.20 19	WP (C) - 28133/ 2011	R. C. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 4)
43 6	110201/ 2019	04.12.20 19	WP (C) - 23632/ 2019	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03		WRIT BRANC H-1	(Se at No- 4)
43 7	110202/ 2019	04.12.20 19	WP (C) - 23630/ 2019	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03		WRIT BRANC H-1	(Se at No- 4)
43 8	110203/ 2019	04.12.20 19	WP (C) - 20989/ 2012	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 4)
43 9	110204/ 2019	04.12.20 19	WP (C) - 23125/ 2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 4)
44 0	110205/ 2019	04.12.20 19	WP (C) - 20990/ 2012	R. K. MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 4)
44 1	110206/ 2019	04.12.20 19	WP (C) - 23418/ 2019	D. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12- 03			(Se at No- 4)
44 2	110207/ 2019	04.12.20 19	WP (C) - 23124/ 2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 4)
44 3	110208/ 2019	04.12.20 19	WP (C) - 23319/ 2019	S. K. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 4)
44 4	110209/ 2019	04.12.20 19	WP (C) - 23822/ 2019	M/S.PARSURA M PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 4)
44 5	110210/ 2019	04.12.20 19	WP (C) - 23219/ 2019	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 4)
44 6	110211/ 2019	04.12.20 19	WP (C) - 4541/2	R.R. DAS	C.O.	COURT NO.	Order Dtd.			(Se at

			015			22	2019-12-03			No-4)
44	110212/2019	04.12.2019	WP (C) - 23318/2019	RASHMI RANJAN DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-4)
44	110213/2019	04.12.2019	WP (C) - 23380/2019	RAMAKANT MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-4)
44	110214/2019	04.12.2019	WP (C) - 23020/2019	A. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-4)
45	110215/2019	04.12.2019	WP (C) - 4541/2015	H.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-4)
45	110216/2019	04.12.2019	WP (C) - 23121/2019	R. C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2019-12-03		WRIT BRANCH-5	(Se at No-23)
45	110217/2019	04.12.2019	WP (C) - 4541/2015	B.K. DAS-1	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-23)
45	110218/2019	04.12.2019	WP (C) - 23625/2019	PRADEEP KUMAR PAL	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-23)
45	110219/2019	04.12.2019	WP (C) - 23681/2019	M. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-23)
45	110220/2019	04.12.2019	WP (C) - 23681/2019	M. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-23)
45	110221/2019	04.12.2019	CRLA-612/2019	P.K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-11-28			(Se at No-23)
45	110222/2019	04.12.2019	WP (C) - 23731/2019	NIRANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-23)
45	110223/2019	04.12.2019	WP (C) - 23395/2019	R. C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-23)
45	110224/	04.12.20	CRLMC-	H.K. BHOL	C.O.	COURT	Order			(Se

9	2019	19	3844/2016			NO. 2	Dtd. 2019-11-27			at No-23)
460	110225/2019	04.12.2019	WP(C) - 23123/2019	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-23)
461	110226/2019	04.12.2019	CRLMC-2489/2016	A.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-03			(Se at No-23)
462	110227/2019	04.12.2019	CRLMC-4493/2015	S.P. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-02			(Se at No-23)
463	110228/2019	04.12.2019	CRLMC-2302/2018	N.K. ROUT	C.O.	DR (J)	Order Dtd. 2019-12-02			(Se at No-23)
464	110229/2019	04.12.2019	CRLA-527/2017	P.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-04		CRIMINAL APPEAL	(Se at No-2)
465	110230/2019	04.12.2019	CRLMC-1358/2015	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2019-12-03			(Se at No-2)
466	110231/2019	04.12.2019	CRLMC-1896/2018	A. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-02			(Se at No-2)
467	110232/2019	04.12.2019	CRLMC-865/2018	A.K. ROUL	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-03		CRMINAL MISC-2	(Se at No-11)
468	110233/2019	04.12.2019	CRLMC-864/2018	A.K. ROUL	C.O.	DR (J)	Order Dtd. 2019-12-03		CRMINAL MISC-2	(Se at No-11)
469	110234/2019	04.12.2019	CONTC-1845/2019	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-03			(Se at No-11)
470	110235/2019	04.12.2019	CONTC-1820/2019	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-03			(Se at No-11)
471	110236/2019	04.12.2019	CONTC-1924/2019	M.R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-03			(Se at No-11)

47	110237/ 2019	04.12.20 19	WP (C) - 22784/ 2019	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 11)
47	110238/ 2019	04.12.20 19	WP (C) - 22235/ 2012	D.P.SAHU	GENE RAL		Order Dtd. 2018-01- 09		WRIT BRANC H-3	(Se at No- 14)
47	110239/ 2019	04.12.20 19	WP (C) - 23560/ 2019	M.D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 14)
47	110240/ 2019	04.12.20 19	WP (C) - 23442/ 2019	J.J. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 14)
47	110241/ 2019	04.12.20 19	WP (C) - 23456/ 2019	J.J. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 14)
47	110242/ 2019	04.12.20 19	WP (C) - 22234/ 2012	D.P.SAHU	GENE RAL		Order Dtd. 2018-01- 09		WRIT BRANC H-3	(Se at No- 14)
47	110243/ 2019	04.12.20 19	WP (C) - 23026/ 2019	PRAVAT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2019-12- 02			(Se at No- 14)
47	110244/ 2019	04.12.20 19	WP (C) - 23102/ 2019	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 14)
48	110245/ 2019	04.12.20 19	WP (C) - 23122/ 2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 14)
48	110246/ 2019	04.12.20 19	WP (C) - 23101/ 2019	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 14)
48	110247/ 2019	04.12.20 19	WP (C) - 23120/ 2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 14)
48	110248/ 2019	04.12.20 19	WP (C) - 23562/ 2019	A.K.ROUL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-11- 27			(Se at No- 14)
48	110249/ 2019	04.12.20 19	WP (C) - 23100/ 2019	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12-			(Se at No-

							03			14)
48 5	110250/ 2019	04.12.20 19	WP (C) - 23097/ 2019	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 14)
48 6	110251/ 2019	04.12.20 19	WP (C) - 23116/ 2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 14)
48 7	110252/ 2019	04.12.20 19	WP (C) - 15179/ 2019	P.PRADHAN	GENE RAL		Order Dtd. 2019-10- 31			(Se at No- 14)
48 8	110253/ 2019	04.12.20 19	WP (C) - 23112/ 2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 14)
48 9	110254/ 2019	04.12.20 19	WP (C) - 23640/ 2019	NIRANJAN PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 14)
49 0	110255/ 2019	04.12.20 19	WP (C) - 15564/ 2005	S.MISHRA	GENE RAL		Entire Order		WRIT BRANC H-3	(Se at No- 13)
49 1	110256/ 2019	04.12.20 19	WP (C) - 23643/ 2019	M/S.NIRANJA N PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 13)
49 2	110257/ 2019	04.12.20 19	WP (C) - 23110/ 2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 13)
49 3	110258/ 2019	04.12.20 19	WP (C) - 23470/ 2019	NIRANJAN PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 13)
49 4	110259/ 2019	04.12.20 19	WP (C) - 16105/ 2006	A.K.PARIDA	GENE RAL		Order Dtd. 2019-11- 19			(Se at No- 13)
49 5	110260/ 2019	04.12.20 19	WP (C) - 23967/ 2019	RAGHUNATH BEHERA	C.O.		Order Dtd. 2019-12- 03			(Se at No- 13)
49 6	110261/ 2019	04.12.20 19	WP (C) - 23104/ 2019	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2019-12- 03			(Se at No- 13)
49 7	110262/ 2019	04.12.20 19	WP (C) - 23957/ 2019	RAGHUNATH BEHERA	C.O.	COURT NO. 3	Order Dtd.			(Se at

			2019				2019-12-03			No-13)
498	110263/2019	04.12.2019	WP (C) - 882/2006	BISWAJIT DAS	C.O.	COURT NO. 3	Order Dtd. 2015-12-04		WRIT BRANCH-6	(Seat No-24)
499	110264/2019	04.12.2019	ABLAPL - 4596/2019	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-11-22			(Seat No-24)
500	110265/2019	04.12.2019	WP (C) - 6189/2017	BALARAM SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-18			(Seat No-24)
501	110266/2019	04.12.2019	ABLAPL - 4793/2019	KADAMBINI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11-22			(Seat No-24)
502	110267/2019	04.12.2019	WP (C) - 3367/2006	A.K.BHUYAN	GENERAL		Order Dtd. 2019-08-07			(Seat No-24)
503	110268/2019	04.12.2019	ABLAPL - 4795/2019	KADAMBINI	C.O.	COURT NO. 1	Order Dtd. 2019-11-22			(Seat No-24)
504	110269/2019	04.12.2019	ABLAPL - 4596/2019	KADAMBINI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11-22			(Seat No-24)
505	110270/2019	04.12.2019	WP (C) - 12746/2003	B.B.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2018-04-06		WRIT BRANCH-3	(Seat No-14)
506	110271/2019	04.12.2019	ABLAPL - 4598/2019	KADAMBINI	C.O.	COURT NO. 1	Order Dtd. 2019-11-22			(Seat No-14)
507	110272/2019	04.12.2019	ABLAPL - 4827/2019	KADAMBINI	C.O.	COURT NO. 1	Order Dtd. 2019-11-22			(Seat No-14)
508	110273/2019	04.12.2019	WP (C) - 6565/2019	R.K.OJHA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-11-26			(Seat No-14)
509	110274/2019	04.12.2019	ABLAPL - 4828/2019	KADAMBINI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11-22			(Seat No-14)
51	110275/	04.12.20	OJC-	S.K.SWAIN	C.O.	COURT	Order			(Se

0	2019	19	6197/2 000			NO. 8	Dtd. 2019-08- 22			at No- 14)
51 1	110276/ 2019	04.12.20 19	ABLAPL - 4831/2 019	KADAMBINI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11- 22			(Se at No- 14)
51 2	110277/ 2019	04.12.20 19	ABLAPL - 4832/2 019	KADAMBINI	C.O.	COURT NO. 1	Order Dtd. 2019-11- 22			(Se at No- 14)
51 3	110278/ 2019	04.12.20 19	ABLAPL - 4833/2 019	KADAMBINI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11- 22			(Se at No- 14)
51 4	110279/ 2019	04.12.20 19	ABLAPL - 3093/2 019	T.K.SWAIN	GENE RAL		Order Dtd. 2019-03- 26		CRIMI NAL MISC- 3	(Se at No- 4)
51 5	110280/ 2019	04.12.20 19	ABLAPL - 4834/2 019	KADAMBINI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11- 22			(Se at No- 4)
51 6	110281/ 2019	04.12.20 19	ABLAPL - 4835/2 019	KADAMBINI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11- 22			(Se at No- 4)
51 7	110282/ 2019	04.12.20 19	ABLAPL - 3093/2 019	T.K.SWAIN	GENE RAL		Order Dtd. 2019-03- 26		CRIMI NAL MISC- 3	(Se at No- 4)
51 8	110283/ 2019	04.12.20 19	ABLAPL - 4788/2 019	KADAMBINI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-11- 22			(Se at No- 4)
51 9	110284/ 2019	04.12.20 19	ABLAPL - 3522/2 019	T.K.SWAIN	GENE RAL		Order Dtd. 2019-04- 03		CRIMI NAL MISC- 1	(Se at No- 2)
52 0	110285/ 2019	04.12.20 19	BLAPL- 7519/2 019	NIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019-12- 04			(Se at No- 2)
52 1	110286/ 2019	04.12.20 19	ABLAPL - 3522/2 019	T.K.SWAIN	GENE RAL		Order Dtd. 2019-04- 03		CRIMI NAL MISC- 1	(Se at No- 2)
52 2	110287/ 2019	04.12.20 19	ABLAPL - 7337/2 019	A.NANDA	GENE RAL		Order Dtd. 2019-07- 02			(Se at No- 2)

523	110288/2019	04.12.2019	ABLAPL-16277/2019	B.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-22			(Se at No-2)
524	110289/2019	04.12.2019	WA-45/2007	R.K.BEHERA	GENERAL				M.J.C.	(Se at No-1)
525	110290/2019	04.12.2019	SA-39/1997	R.K.BARIK	C.O.		Entire Order		SECOND APPEAL	(Se at No-6)
526	110291/2019	04.12.2019	SA-39/1997	R.K.BARIK	C.O.		Entire Order		SECOND APPEAL	(Se at No-6)
527	110292/2019	04.12.2019	SA-39/1997	R.K.BARIK	C.O.		Order Dtd. 2003-04-17		SECOND APPEAL	(Se at No-6)
528	110293/2019	04.12.2019	CRLA-68/2003	S.K.DAS	GENERAL		Order Dtd. 2003-05-14		CRIMINAL APPEAL	(Se at No-1)
529	110294/2019	04.12.2019	WP(C)-23202/2019	R.K.NAYAK	GENERAL		Order Dtd. 2019-11-27			(Se at No-1)
530	110295/2019	04.12.2019	CRLMP-1116/2016	SAK DORA	GENERAL		Order Dtd. 2019-11-25			(Se at No-1)
531	110296/2019	04.12.2019	COPET-9/2003	A. K. BHUYAN	GENERAL		Order Dtd. 2018-02-09		CIVIL REVISION	(Se at No-3)
532	110297/2019	04.12.2019	ARBP-98/2017	P. K. MOHANTY	GENERAL		Order Dtd. 2019-11-15			(Se at No-3)
533	110298/2019	04.12.2019	CONTC-961/2019	B. DAS	GENERAL		Counter			(Se at No-3)
534	110299/2019	04.12.2019	WP(C)-24091/2019	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-04			(Se at No-3)
535	110300/2019	04.12.2019	CONTC-123/2018	B. SINGH	GENERAL		Order Dtd. 2019-02-		CONTE MPT	(Se at No-

							05			3)
536	110301/2019	04.12.2019	WP (C) - 24205/2019	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-04		WRIT BRANCH-8	(Seat No-29)
537	110302/2019	04.12.2019	WP (C) - 23266/2019	L. DASH	GENERAL		Order Dtd. 2019-11-28			(Seat No-29)
538	110303/2019	04.12.2019	WP (C) - 24205/2019	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-04		WRIT BRANCH-8	(Seat No-29)
539	110304/2019	04.12.2019	WP (C) - 17915/2018	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-04		WRIT BRANCH-7	(Seat No-44)
540	110305/2019	04.12.2019	WP (C) - 17942/2018	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-04		WRIT BRANCH-7	(Seat No-44)
541	110306/2019	04.12.2019	WP (C) - 10344/2015	J. P. KAR	GENERAL		Order Dtd. 2019-11-18			(Seat No-44)
542	110307/2019	04.12.2019	RSA-32/2016	B. PATTNAIK	GENERAL		Order Dtd. 2019-11-25			(Seat No-44)
543	110308/2019	04.12.2019	WP (C) - 26555/2017	B. K. DAS	GENERAL		Order Dtd. 2018-04-27		WRIT BRANCH-7	(Seat No-18)
544	110309/2019	04.12.2019	WP (C) - 18842/2018	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-04		WRIT BRANCH-2	(Seat No-34)
545	110310/2019	04.12.2019	WP (C) - 5586/2018	P. K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2019-04-04		WRIT BRANCH-9	(Seat No-49)
546	110311/2019	04.12.2019	WP (C) - 24205/2019	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-19		WRIT BRANCH-8	(Seat No-29)

NIC